

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5048
ANSWERED ON:07.05.2012
REWARDS FOR GALLANTRY AWARD WINNERS
Thomas Shri P. T.

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken cognisance of the fact that several war heroes are not rewarded due to the present rule of two year limitation for recommendations of gallantry awards;
- (b) if so, whether the Government has received representations in this regard; and
- (c) if so the details thereof and the action taken thereon?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): The Government endeavours to ensure that the act of gallantry is recognized at the earliest possible by announcing the gallantry awards twice in a year i.e. on the eve of Independence Day and Republic Day. As per policy, the time limit for considering gallantry awards is two calendar years from the date on which the act of gallantry is performed. This time limit has been prescribed to maintain the sanctity and dignity of the awards. All representations received in this regard are examined in the light of extant instructions and replies explaining the position are sent to the applicants.